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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/BB/2017	-	Admission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SUNDARAM VENKATARAMAN  
7022021704.

HAJEE A.P  
BAAVA Co, CONSTRUCTIONS  
(P) LTD.,

*Sundaram*  
13/9/17.

2) Rajesh . S  
8123976974

Petitioner

*Rajesh*

Counsel for petitioner is present. Vice-President of respondent company is present. Counsel for petitioner filed a memo along with annexure showing that the notice has been served on the respondent. The Vice-President requested time to engage a counsel and to file detailed objection.

List it on 09.10.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)